

MINUTES OF THE MEETING NO.09 (2024-25) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 31.12.2024 AT 11:00 AM, VANIJYA BHAWAN, NEW DELHI

Meeting No.09 (2024-25) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT at 11:00 am on 31.12.2024, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -

- a. Dr. Shobhita Agarwal, Assistant Inspector General of Forests, MoEF&CC (SU Division)
- b. Maj. Dr. Venkatesan, Assistant Commissioner (Trade), D/o AHD
- c. Dr. Rahul Upasrad Rohankar, Livestock Officer, D/o AHD
- d. Dr. S. Gnanasambandan, Joint Director(PQ), (DPPQ&S)
- e. Shri Kumaresan P, Scientist, Central Silk Board
- f. Shri Kapil Kumar, Under Secretary, MoP&NG
- g. Shri Nitin Bharati, Section Officer, Ministry of Mines

In attendance:

- i. Shri Moin Afaque, Joint DGFT
- ii. Smt. Pratibha Kumari, Deputy DGFT
- iii. Shri Santosh Tripathi, Section Officer

3. Altogether 145 applications were considered by the EFC, out of which 62 cases were approved including ex-post facto cases, 33 cases were rejected & closed, 25 cases are under deficiency and remaining 25 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision/Remarks of EFC
Applications related to Seeds for Sowing Purpose					
1	KARANJA SEEDS	0049AM25	Of Onion-NASIK RED (N-53)	15.04.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
2	KARANJA SEEDS	0051AM25	Of Onion-NASIK RED (N-53)	16.04.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.

3	S K TRADING COMPANY	0079AM25	ONION SEED	25.04.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
4	JAI DEVI SEED STORE	0376AM25	ONION SEEDS	23.05.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
5	KALASH SEEDS PRIVATE LIMITED	0606AM25	Of onion	11.09.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
6	KALASH SEEDS PRIVATE LIMITED	0607AM25	Of onion	11.09.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
7	KALASH SEEDS PRIVATE LIMITED	0608AM25	Of onion	11.09.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
8	SONA SEEDS	0617AM25	ONION SEED	12.09.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
9	SYNGENTA INDIA PRIVATE LIMITED	0651AM25	Onion Seeds- VISION & ALLIUM SPECIES/ BANKO & ALLIUM SPECIES	27.09.2024	The firm has submitted the relevant documents. Export Authorization was issued on ex-post facto basis.
10	NUNHEMS INDIA PRIVATE LIMITED	0666AM25	Onion Seeds	03.10.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.

11	NUNHEMS INDIA PRIVATE LIMITED	0667AM25	Onion Seeds	03.10.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
12	SEN INTERNATIONAL	0673AM25	ONION SEED (SUKH SAGAR & WINTER VERITY)	07.10.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
13	ABRAR BROTHERS AND COMPANY	0680AM25	Onion Seeds	09.10.2024	Deferred due to want of additional documents from the firm.
14	ABRAR BROTHERS AND COMPANY	0681AM25	Onion Seeds	09.10.2024	Deferred due to want of additional documents from the firm.
15	ZENITH HYBRID SEEDS PRIVATE LIMITED	0686AM25	Onion Seeds	11.10.2024	Deferred due to want of additional documents from the firm.
16	MALAV SEEDS PVT LTD	0689AM25	Onion Seeds-Red Bombay	12.10.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
17	ZENITH HYBRID SEEDS PRIVATE LIMITED	0690AM25	Onion Seeds	14.10.2024	Committee noted that this is a duplicate application and decided to reject the same.
18	PRABHUDAS JAMNADAS & CO	0698AM25	Onion Seeds-Red Bombay	17.10.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
19	BHARAT NURSERY PVT LTD	0699AM25	Onion Seeds	17.10.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application
20	BHARAT NURSERY PVT LTD	0703AM25	Onion Seeds	19.10.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
21	DURGA SEED FARM (REGD)	0706AM25	BOMBAY RED	21.10.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.

22	KALASH SEEDS PRIVATE LIMITED	0743AM25	Of Onion-8154	08.11.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
23	KALASH SEEDS PRIVATE LIMITED	0744AM25	Of Onion- Sukh Sagar/ Red Passion/ Volvo	08.11.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
24	NUNHEMS INDIA PRIVATE LIMITED	0749AM25	Of Onion Seeds	10.11.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
25	NUNHEMS INDIA PRIVATE LIMITED	0750AM25	Of Onion Seeds	10.11.2024	Deferred due to want of additional documents from the firm.
26	PAN SEEDS PRIVATE LIMITED	0543AM25	HYBRID PADDY SEEDS FOR SOWING - PAN 7001	06.08.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
27	VISHNU TRADERS	0599AM25	Rice in the Husk (Paddy or Rough)	08.09.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
28	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	0717AM25	HYBRID PADDY SEED	29.10.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
29	LAXMI FOOD PRODUCTS	0734AM25	NON-BASMATI RICE IN HUSK paddy	05.11.2024	Deferred due to want of additional documents from the firm.
30	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	0740AM25	OF SEED QUALITY- 88PDY3KG - Hybrid Paddy Seeds US-88/ TH-82/ Quadro Alas	07.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.

31	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	0775AM25	HYBRID PADDY SEED	19.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
32	SAVANNAH SEEDS PRIVATE LIMITED	0776AM25	Of seed quality	19.11.2024	Deferred due to want of additional documents from the firm.
33	SAVANNAH SEEDS PRIVATE LIMITED	0780AM25	OF SEED QUALITY- ECCO 1/ ECCO 910 FP/ ECCO 930 FP	22.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
34	DURGA SEED FARM (REGD)	0787AM25	Of Onion-Bombay Red/ Durgesh Selection	26.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
35	BAYER BIOSCIENCE PRIVATE LIMITED	0788AM25	Hybrid Rice (Paddy)	28.11.2024	Deferred due to want of additional documents from the firm.
36	NUR INTERNATIONAL	0799AM25	Onion Seed	03.12.2024	Deferred due to want of additional documents from the firm.
37	S K TRADING COMPANY	0801AM25	ONION SEED (SUKSAGAR)	03.12.2024	Deferred due to want of additional documents from the firm.
38	BEJO SEEDS INDIA PRIVATE LIMITED	0814AM25	Onion Seed	10.12.2024	Deferred due to want of additional documents from the firm.
39	ZENITH HYBRID SEEDS PRIVATE LIMITED	0818AM25	Onion seeds	13.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
40	UTTAM & BROTHERS	0822AM25	Onion seeds	17.12.2024	Deferred due to want of additional documents from the firm.
41	INDO THAI SEEDS PRIVATE LIMITED	0826AM25	Onion seeds	18.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.

Applications related to Seeds for Non-Sowing Purpose

42	MAA VAISHNO ENTERPRISES	0615AM25	Non-Basmati Rice in Husk (Paddy or Rough) Other than Seed Quality.	11.09.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
43	BABA Bhole BHANDARI TRADERS	0633AM25	Paddy And Paddy Husk (Non-Basmati Rice In Husk) Other Than Seed Quality	19.09.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
44	JAGDAMBA TRADERS	0638AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	22.09.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
45	HANUMAN TRADERS	0660AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	01.10.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
46	DEWSHAKTI ENTERPRISES	0661AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	01.10.2024	Deferred due to want of additional documents from the firm.
47	RAGHUNATH INDUSTRIES	0663AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	03.10.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
48	RAGHUNATH INDUSTRIES	0664AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	03.10.2024	Rejected as the firm has filed three applications with same quantity and same purchase order.
49	RAGHUNATH INDUSTRIES	0665AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	03.10.2024	Rejected as the firm has filed three applications with same quantity and same purchase order. Only one application is considered at a time.
50	AAYUSH GALLA BHANDAR	0707AM25	Non-Basmati Rice in Husk Other Than of Seed Quality	23.10.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
51	HARI OM TRADERS	0726AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	03.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
52	KUNJ TRADING COMPANY	0727AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	04.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.

53	KUNJ TRADING COMPANY	0728AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	04.11.2024	Rejected as the firm has filed three applications with same quantity and same purchase order.
54	KUNJ TRADING COMPANY	0729AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	04.11.2024	Rejected as the firm has filed three applications with same quantity and same purchase order.
55	ANURAG TRADING	0732AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	05.11.2024	The firm vide e-mail dated 31.21.2024 has requested to reject the application.
56	ANURAG TRADING	0733AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	05.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
57	RAJARAM AJIT KUMAR	0735AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	06.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
58	RAJARAM AJIT KUMAR	0736AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	06.11.2024	Rejected as the firm has filed three applications with same quantity and same purchase order. Only one application is considered at a time.
59	RAJARAM AJIT KUMAR	0737AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	06.11.2024	Rejected as the firm has filed three applications with same quantity and same purchase order. Only one application is considered at a time.
60	M/S. SHRISTI SIDDHARTH TRADING	0754AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	12.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
61	VISHNU TRADERS	0756AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	12.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
62	OM ENTERPRISES	0757AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	12.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
63	OM ENTERPRISES	0759AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	13.11.2024	Rejected as the firm has filed two applications with same quantity and same purchase

			Quality)		order. Only one application is considered at a time.
64	M/S MUSKAN TRADERS	0770AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	16.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
65	VIKAS ENTERPRISES	0771AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	17.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
66	VIKAS ENTERPRISES	0772AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	17.11.2024	Rejected as the firm has filed three applications with same quantity and same purchase order. Only one application is considered at a time.
67	VIKAS ENTERPRISES	0773AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	17.11.2024	Rejected as the firm has filed three applications with same quantity and same purchase order. Only one application is considered at a time.
68	SIDDHARTH TRADERS	0779AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	22.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
69	SIDDHI VINAYAK TRADING COMPANY	0781AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	24.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
70	ARYAN IMPEX	0784AM25	Non-Basmati Rice Paddy (Other than seed quality)	25.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
71	RUTRUST AGRIGATE INDIA PRIVATE LIMITED	0785AM25	Paddy Other than seed quality	25.11.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
72	KAMAKHYA TRADE LINK	0796AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	02.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
73	BABLU DEY	0797AM25	Paddy Rice In Husk Other Than Seed Quality	02.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.

74	BABLU DEY	0798AM25	Paddy Rice In Husk Other Than Seed Quality	02.12.2024	Rejected as the firm has filed two applications with same quantity and same purchase order.
75	M/S DURGA JI TRADERS	0800AM25	Non-Basmati Rice in Husk(Paddy)	03.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
76	SAINIK RICE MILL	0802AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	04.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
77	SWASTIK TRADERS	0804AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	04.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
78	M/S PURVANCHAL TRADING COMPANY	0805AM25	Rice paddy	05.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
79	SSG AGRO PRODUCTS (OPC) PRIVATE LIMITED	0806AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	05.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
80	SHIVAM TRADERS AND SUPPLIERS	0807AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	05.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
81	RK BK TRADING COMPANY	0808AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	05.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
82	SHREE HARI TRADING COMPANY	0809AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	05.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
83	MAA LEHARA TRADERS	0810AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	06.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
84	V. K. TRADERS	0811AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	06.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.

85	ARJUN TRADERS	0812AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	06.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
86	NORTH TRADING COMPANY	0816AM25	Rice Paddy	10.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
87	ADITYA TRADING	0820AM25	Rice in Husk (Non-Basmati Rice)	14.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
88	RAJ LAXMI TRADERS	0821AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	17.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
89	RADHA KRISHNA INDUSTRIES	0830AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	19.12.2024	The firm vide CRM request no. HQRCRMXAPPLY00097271A M25 has requested to reject the application. Committee decided to reject the application.
90	AMAN TRADERS	0833AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	20.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
91	YASHRAJ TRADING CO	0842AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	21.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
92	SHREE SAWARIYA TRADERS	0843AM25	Non-Basmati Rice In Husk Paddy (Other Than Seed Quality)	22.12.2024	The firm has submitted the relevant documents. Accordingly, EFC has decided to approve the application.
Applications related to other seeds					
93	SEEDS & GRAINS INDIA PRIVATE LIMITED	1563AM24	Nux Vomica dried ripe seeds	09.12.2023	Deferred due to want of additional documents from the firm.
94	KARISHMA FOOD PRODUCTS	1656AM24	Nuxvomica, dried ripe seeds	06.01.2024	Deferred due to want of additional documents from the firm.
95	K K TRADERS HUF	0460AM24	Neem Seed For Medicinal Use	16.05.2023	Deferred. Application to be examined on e-file.

96	GANDHI ENTERPRISES	0113AM25	Strychni Semen(Kuchla)	02.05.2024	Deferred due to want of additional documents from the firm.
97	GANDHI ENTERPRISES	0114AM25	Strychnos Spp	02.05.2024	Deferred due to want of additional documents from the firm.
98	GANDHI ENTERPRISES	0790AM25	Nuxvomica seeds	28.11.2024	Deferred due to want of additional documents from the firm.
Department of Animal Husbandry and Dairying					
99	J. K. ENTERPRISE	1740AM24	FROZEN SAHIWAL SEMEN/FROZEN MURRAH SEMEN	25.01.2024	Deferred due to want of additional documents from the firm.
100	J. K. ENTERPRISE	1741AM24	FROZEN SAHIWAL SEMEN	25.01.2024	Deferred due to want of additional documents from the firm.
101	J. K. ENTERPRISE	1748AM24	PURE SAHIWAL	27.01.2024	Deferred due to want of comments from D/o AHD.
102	TINOPAL DAIRY WALA	0571AM25	Murrah frozen semen (100000 STRAWS)/ Murrah frozen embryos (PIECES)/ Murrah / Nili Ravi heifers	22.08.2024	Deferred due to want of comments / NOC from DoAHD.
103	COSMIC INDIA CREATIONS	0603AM25	Horse Nukra 01 year old/ Horse Nukra 05 years old/ Mix Breed Sindhi 4 Years Old	10.09.2024	Deferred due to want of additional documents from the firm.
104	NDDDB DAIRY SERVICES	0602AM25	Frozen Semen Doses	10.09.2024	Deferred due to want of comments / NOC from DoAHD.
105	NDDDB DAIRY SERVICES	0612AM25	Bovine semen	11.09.2024	Comments received from DoAHD vide OM dated 27.12.2024. However, inputs from National Biodiversity Authority are also requested.
106	NDDDB DAIRY SERVICES	0613AM25	Bovine semen	11.09.2024	Deferred due to want of comments / NOC from DoAHD.
107	SUNWAYS BIO-SCIENCE LLP	0702AM25	Buffalo :— Pure-bred breeding animals	19.10.2024	Deferred due to want of comments / NOC from DoAHD.

108	NITISH TRADING	0786AM25	Paddy Husk	26.11.2024	Rejected on the basis of the comments received from DoAHD vide OM dated 11.10.2024.
109	HISAR BOVINE SPERM STATION & RESEARCH CENTER	0782AM25	BOVINE SEMEN DOSES	25.11.2024	Deferred due to want of additional documents from the firm.
110	KHASA MURRAH BUFFALO FARMS	0824AM25	Murrah Buffalo- Conventional Frozen Semen Straws	18.12.2024	Deferred due to want of comments / NOC from DoAHD.
Ministry of Environment Forest and Climate Change (SU Division)					
111	M K INTERNATIONAL REALTY PRIVATE LIMITED	2622AM23	Red Sanders Wood In Log form And Roots, Obtained From Artificially Origin From Pattaland	10.03.2023	Approved on the basis of Comments/ NOC received from MoEF&CC (SU Division) vide OM dated 25.11.2024
112	RAATI RAJAN IMPEX	1276AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	10.08.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
113	RAATI RAJAN IMPEX	1277AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	03.09.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
114	S.K.ENTERPRISE	1491AM24	Red Sanders Wood In Log Form	20.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
115	YINDU SANDALWOOD PRIVATE LIMITED	1514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	Deferred due to want of comments/ NOC from M/o EF&CC (SU Div)
116	MONORAMA ENTERPRISE	0377AM25	Agarwood Chips	24.05.2024	Approved as DFO Tripura has verified the procurement certificate. Accordingly, EFC has allowed the export of 1.14 KGs Agarwood Chips.

117	BHOWMIK ENTERPRISE	0402AM25	Agarwood Seedlings	06.06.2024	Comments received from M/o EF&CC (SU Division) vide OM dated 06.12.2024. Comments also sought from National Biodiversity Authority.
118	RAATI RAJAN IMPEX	0409AM25	Red Sanders Wood Obtained From Artificial Origin (Patta land) In Log Form	09.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
119	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	0450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	22.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
120	PATANJALI AYURVED LIMITED	0453AM25	Red Sanders Wood In Log Form, Grade C, LOT NO. VEN-E9, NO OF LOG 1089	24.06.2024	Approved on the basis of Comments/ NOC received from MoEF&CC (SU Division) vide OM dated 25.11.2024
121	LONG CYCLE CHENNAI	0481AM25	Red Sanders Wood In Logs & Roots Form Obtained From Artificially Propagated Source From Patta land	01.07.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
122	S.K.ENTERPRISES	0528AM25	Red Sanders Wood In Log Form & Roots	27.07.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
123	RAATI RAJAN IMPEX	0544AM25	Red Sanders Wood Obtained From Artificial Origin (Patta land) In Log Form From State Of Tamil Nadu	07.08.2024	Rejected. The applicant has withdrawn the application vide email dated 23.12.2024.
124	R R EXPORT AND IMPORTS	0573AM25	Red Sanders Wood	23.08.2024	The firm has not submitted the relevant documents in time and is non- responsive to several reminders. Hence, EFC has decided to reject the case.
125	NAG WOODEN SANDAL TOYS MAKING INDUSTRIES	0584AM25	Red Sanders Wood (Confiscated) Logs Butt Ends	01.09.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)

126	RAATI RAJAN IMPEX	0642AM25	Red Sanders Wood Obtained From Patta land In Log Form From The State Of Tamil Nadu	24.09.2024	Approved on the basis of Comments/ NOC received from MoEF&CC (SU Division) vide OM dated 04.12.2024
127	RAATI RAJAN IMPEX	0662AM25	Red Sanders Wood In Log Form Obtained From Patta land/Artificial Origin From The State Of Tamil Nadu	02.10.2024	Rejected. The applicant has withdrawn the application vide email dated 23.12.2024.
128	ALMIGHTY AQSA EXPO LLP	0704AM25	Artificially Propagated Red Sanders Wood Logs 805 Nos	19.10.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
129	MERHABA INTERNATIONAL	1317AM24	Bamboos-Treated Logs	15.09.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
130	POSH FRAGRANCES PRIVATE LIMITED	0829AM25	Agarwood Spent Wood Chips And Powder	19.12.2024	Deferred due to want of requisite documents from the firm. Committee decided to send a reminder to the firm.
Ministry of Environment Forest and Climate Change (Ozone Cell)					
131	SRF LIMITED	1499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	23.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
132	GUJARAT FLUOROCHEMICALS LIMITED	0626AM25	Halogenated derivatives of acyclichydrocarbon containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)	18.09.2024	Approved on the basis of comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 28.11.2024 approving the export of 4145 MTs Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)

133	GUJARAT FLUOROCHEMICALS LIMITED	0629AM25	Halogenated derivatives of acyclichydrocarbon containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)	18.09.2024	Approved on the basis of comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 05.11.2024 approving the export of 3000 MTs Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)
134	SRF LIMITED	0650AM25	MONOCHLORO DIFLUORO METHANE (REFRIGERANT R-22 OR HCFC-22) NON-FEED STOCK	27.09.2024	Approved on the basis of comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 28.11.2024 approving the exports of 2500 MTs MONOCHLORO DIFLUORO METHANE (REFRIGERANT R-22 OR HCFC-22) NON-FEED STOCK
135	NAVIN FLUORINE INTERNATIONAL LIMITED	0783AM25	Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)	25.11.2024	Approved on the basis of comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 20.12.2024 approving the exports of 1990 MTs Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)
136	CURIA INDIA PRIVATE LIMITED	0827AM25	Bromofluoromethane (Export for Feedstock purpose only)	19.12.2024	Deferred as the firm has been advised to correct the HS Code in the application.
137	CURIA INDIA PRIVATE LIMITED	0828AM25	Bromofluoromethane (Export for Feedstock purpose only)	19.12.2024	Deferred as the firm has been advised to correct the HS Code in the application.
138	NAVIN FLUORINE INTERNATIONAL LIMITED	0832AM25	R-407C Mixed Refrigerant Gas containing 1,1,1,2 Tetrafluoroethane, Pentafluoroethane & Difluoromethane	20.12.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
Department of Atomic Energy					
139	TORRECID INDIA PRIVATE LIMITED	0677AM25	Zirconium Silicate	08.10.2024	Deferred due to want of comments / NOC from DAE.

140	OPAQUE CERAMICS PRIVATE LIMITED	0794AM25	Micronized Zirconium Silicate	30.11.2024	Deferred due to want of comments / NOC from DAE.
141	GAMMA ORIENTAL TRADERS	0834AM25	Pyrophyllite (Chips/Lumps/Powder)	20.12.2024	Deferred due to want of comments / NOC from DAE.
Ministry of Textiles					
142	CROWN EXIM	0815AM25	Silk Worm Cocoons Suitable For Reeling	10.12.2024	Rejected on the basis of the comments received from Central Silk Board.
Ministry of Heavy Industries					
143	MEERA VASAN	0005AM25	Vintage Motor Car, parts and components thereof manufactured before 01.01.1950	02.04.2024	Approved on the basis of comments / NOC received from MHI vide OM dated 20.12.2024 approving the exports of vintage motor car subjected to certain conditions.
Miscellaneous Applications					
144	ELITE ENGINEERS	0445AM25	MACHINED GRAPHITE PART	19.06.2024	Deferred as the application is under consideration.
145	INTECH ORGANICS LIMITED	0539AM25	METHYL BROMIDE 100% (700 CYLINDERS OF 20 KGS IN EACH CYLINDER) (EMPTY CYLINDERS WILL BE RE-IMPORTED) (CASNO 74-83-9, IUPAC NAME:BROMOMETHANE)	03.08.2024	Application is forwarded to CBI&RC for comments. Deferred due to want of comments / NOC from CBI&RC.

Note:

- Deferred cases: Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.
- Approved cases: Cases which got approved by EFC are issued export authorizations by DGFT (Hqrs.) to the firm(s).
- Approved post-facto: Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.48(c) of HBP (Handbook of Procedure) 2023. In order to facilitate

export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

- iv. Dropped. Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Dept. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.
- v. Rejected. Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Dept., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- vi. Closed. Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Dept. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy 2022 and does not require license from DGFT.

